

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00329/2021

Jabalpur, this Tuesday, the 03rd day of August, 2021

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER



R.K. Saswani
S/Shri Hira Lal Saswani
DOB:01.07.1965
Working as Divisional Engineer (Optical Fiber Cable)
Western Telecom Region BSNL Jabalpur
R/o Qr.No.Type-V/6 T&D Circle Coloney Malhotra
Compound Civil Lines Jabalpur (MP) 482001 **-Applicant**
(By Advocate –**Shri Vijay Tripathi**)

V e r s u s

1. Chairman Cum Managing Director Bharat Sanchar Nigam Limited 3rd Floor BSNL Bhawan HC Mathur Lane Janpath New Delhi 110001
2. The Chief General Manager (Maintenance) Core network Transmission West B Wing 2nd Floor BSNL Admin Building Telecom Complex Juhu Road, Santacruz W Mumbai (Maharashtra) 400054
3. General Manager (Maintenance) Core Network Transmission West Transmission Building CTX Compound Jabalpur (MP) 482001
4. Deputy General Manager (Maintenance) Western Telecom Region Transmission Building CTO Compound Jabalpur (MP) 482001
5. Shri J.K. Koshta DE OFC Narsinghpur Through The Deputy General Manager (Maintenance) Western Telecom Region Transmission Building CTO Compound Jabalpur (MP) 482001
- Respondents
(By Advocate –**Shri S.P. Singh**)

O R D E R (Oral)**By Ramesh Singh Thakur, JM:-**

Learned counsel for the respondents has placed on record the order dated 02.08.2021 whereby the posting order of the applicant has been modified. The same is taken on record.



2. Learned counsel for the applicant seeks permission to withdraw this Original Application as the posting order has been modified by the respondents, which is allowed.
3. In view of such position, this Original Application is dismissed as withdrawn.

(Naini Jayaseelan)
Administrative Member

(Ramesh Singh Thakur)
Judicial Member

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